From

The Additional Chief Secretary to Government Haryana

Home Department, Chandigarh.

To

The Secretary,

Haryana Vidhan Sabha,

Chandigarh.

No.

/A-1/HSNCB dated Madhuban the

Subject: -

Un-Starred Vidhan Sabha Question No. 14/13/107.

Memo.

I have the honour to enclose 110 copies of reply to Un-Starred Vidhan Sabha Question No. 14/13/186 asked by Sh. Varun Chaudhary, MLA in the current session of Haryana Vidhan Sabha.

(Tahir Hussain) HPS

Superintendent of Police, HSNCB for Additional Chief Secretary to Government Haryana, Home Department, Chandigarh.

Endst. No. | 284 | -66/A-1/HSNCB, dated Madhuban the 06.08.2622

A copy alongwith reply to Vidhan Sabha Un-Starred Question No. 14/13/107 (No. of copies indicated against each) is forwarded to the following:-

1. Hon'ble Speaker, Haryana Vidhan Sabha, Chandigarh (3 copies)

2. Hon'ble Deputy Speaker, Haryana Vidhan Sabha, Chandigarh (1 copy)

3. Hon'ble Chief Minister, Haryana (1 copy)

4. Chief Minister's Sectt. (15 copies).

5. Home Minister, Haryana (05 copies).

6. Chief Secretary to Government, Haryana (in Political Branch) (6 copies).

7. Chief Secretary to Government, Haryana (01 copy).

- 8. Secretary to Governor of Haryana (02 copies).
- 9. Director Public Relations, Haryana (04 copies).

10. Minister to Chief Parliamentary Affairs (01 copy).

11. Additional Chief Secretary to Government Haryana, Home Department (01 copy).

12. Principal Secretary to Hon'ble Chief Minister, Haryana (1 copy)

13. Chief Secretary to Govt. Haryana, General Administration Department (1 copy)

14. Officer on Special duty to CM, Haryana (10 copies)

15. Special Secretary to Govt. Haryana, Home Department, Chandigarh (1 copy)

16. Under Secretary CM Cell, Haryana (10 copies)

- 17. Director General of Police, Haryana, Panchkula (01 copy).
- 18. Addl. Director General of Police, Law & Order, Haryana, Panchkula (01 copy).

19. Addl. Director General of Police, CID, Haryana, Panchkula (01 copy).

- 20. Addl. Director General of Police, Administration, Haryana, Panchkula (01 copy).
- 21. Inspector General of Police, Law & Order, Haryana, Panchkula (01 copy).
- 22. Research Officer (for Press representatives) (50 copies)
- 23. Superintendent, Home Confidential Branch (01 copy).
- 24. Superintendent Provisioning Branch, PHQ (01 copy).

25. Superintendent GA Branch, PHQ (01 copy).

26. PS to DGP, Haryana (2 copies)

Caf

(Tahir Hussain) HPS

Superintendent of Police, HSNCB

for Additional Chief Secretary to Government Haryana, Home Department, Chandigarh.

Detail of Sanctioned and Vacant Posts

14/13/107 Sh. Varun Chaudhary, MLA (Mullana):

Will the Home Minister be pleased to State: -

- a) The details of sanctioned and vacant posts in the Headquarters and each district of State in the State Narcotics Control Bureau as on 15th July 2022; and
- b) The outcome of formation of above said Bureau since its inception?

Reply: SHRI ANIL VIJ, HOME MINISTER, HARYANA

Sir, a statement is laid on the table of the House.

Statement referred to in reply to un-starred Question No.14/13/107

Reply of point No. a)

Total Vacancy Position of HSNCB as on 15.07.2022

	DA	DSO	PA	Asstt.	Sr. Scl. Steno	Steno Typist	Clerk	Group (D)	DSP	Insp	SI	ASI	HC	Ct./ DVR	Total
Sanctioned Post	1	4	1	7	1	2	13	47	05	14	27	44	63	151	380
Posted	1	1	0	4	0	1	02	3	05	10	23	42	32	78	202
Vacant	0	3	1	3	1	1	11	44	0	04	04	02	31	73	178

(i) Vacancy Position of HSNCB Headquarters: -

Ministerial Staff

	DA	DSO	PA	Asstt.	Sr. Scl. Steno	Steno Typist	Clerk	Group (D)	Total
Sanctioned Post	01	04	01	07	01	02	13	47	76
Posted	01	01	0	04	0	01	02	03	12
Vacant	0	03	01	03	01	01	11	44	64

Police Staff

	DSP	Inspr.	SI	ASI	HC	EHC/Ct.	Driver/Ct.	Total
Sanctioned Post	1.	03	05	11	15	22	10 .	67
Posted	1	02	05	09	08	20	01	46
Vacant	0	01	0	02	07	02	09	21

(ii) Vacancy Position of HSNCB field units (11):-

	DSP	Inspr.	SI	ASI	HC	EHC/Ct.	Driver/Ct.	Total
Sanctioned Post	4	11	22	33	48	78	41	237
Posted	4	08	18	33	24	57	0	144
Vacant	-	03	04	0	24	21	41	93

The unit wise posting detail of 11 field units is as under:-

District Name	DSP	Insp.	SI	ASI	HC	EHC/CT	Total
Ambala	-	1	-	3	-	4	08
Kurukshetra	-	1	2	2	4	5	14
Karnal	1	1	2	4	2	5	14
Hisar	1		2	3	3	6	14
Fatehabad	-	1	2	6	4	3	16
Sirsa	-	-	1	4	2	5	12

Gurugram	1	1	4	1	2	5	13
Rohtak	1	1	-	3	2	7	13
Ch. Dadri	-	-	2	2	0	6	10
Rewari (Dharuhera)	-	1	2	1	3	4	11
Faridabad (Camp at PWL)	-	1	1	2	1	5	10
DSP Staff	04	-	-	02	01	02	09
Total	04	08	18	33	24	57	144

Reply of point No. b)

Haryana State Narcotics Control Bureau has been created vide Haryana Government office's order No.5/2/2020-2H(C) dated 29.05.2020 and notified vide Haryana Government's Notification No.5/2/2020-2HC dated 25.08.2020. The detail of action taken by the bureau are as under:-

(i) Year Wise recovery detail of cases of NDPS Act of HSNCB from 29 July 2020 to 02.08.2022

Sr. No.	Year	Cases Registere	Person Arreste	Recovery	/								
		d NDPS Act	d	Heroin (in gm)	Charas (in kg)	Ganja (in kg)	Opium (in kg)	Poppy Straw (in kg)	Cocaine (in gm)	MDMA (in gm)	Tablets	Capsules	Others
1	2020	19	.42	297.55 gm	1.094 kg	233.786 kg	1.63 kg	411.4 kg	-	-	14000 Tablets		6 btls
2	2021	179	338	3755.3 55 gm	24.702 kg	808,889 kg	24.99185 kg	1160.082 kg	•	-	19519 Tablets	1561 Capsules	10.7 kg opium plants, 124 btl and 48 Inj.
3	2022	307	422	2084.0 87 gm	4.049 kg	392.314kg	12.32 kg	721.111k g	13 gm	27.36 gm	75158 Tablets and 32 kg Tablet Powder	11616 Capsule	37.600 kg Opium Plants and 0.270 kg Drug Powder and 2637 Inj. and 40 btl
4	Total	505	802	6136.9 92 gm	29.845 kg	1434.989 kg	38.941 kg	2292.593 kg	13 gm	27.36 gm	108677 Tablets + 32 kg Tablet Powder	13177 capsules	48.300 kg Opium Plants 170 btls, 2685 injs and 0.270 kg Drug Powder

(ii) Seizure/ attachment of property under NDPS Act

Haryana State Narcotics Control Bureau has imparted training to the I.Os of all district Anti-Narcotics Cell (ANC) as well as I.Os of the bureau regarding seizure of property of the culprits under NDPS Act. As a result of which, the properties of culprits under NDPS Act worth Rs. 25,09,21,300.48/- has been attached/seized and process for seizure worth Rs. 6,82,94,967.89/- is underway.

(iii) Preventive Detention of culprits under PIT NDPS Act

Haryana State Narcotics Control Bureau has imparted training to the I.Os of all district Anti-Narcotics Cell (ANC) as well as I.Os of the bureau regarding procedure of preventive detention of culprits under PIT NDPS Act. As a result of which, 06 districts of Haryana Police have started to book the culprits under PIT NDPS Act and the process of preventive detention of 14 accused involved in 81 FIRs is in the pipeline.

(iv) State Action Plan for eradication of drug menace from Haryana-Rollout by Hon'ble Chief Minister of Haryana on 26.06.2022

Haryana State Narcotics Control Bureau has chalked out a comprehensive State Action Plan for effective enforcement, prevention, detection, awareness, data collection of drug addicts, drug traffickers and de-addiction of drug dependent persons with co-ordination of other government agencies. An ambitious time frame has also been fixed for the required action. The thrust of this State Action Plan is three fold, firstly reduction in demand, secondly reduction in supply and thirdly mass awareness for future generations. The details of these three efforts are as under: -

- Reduction in demand: For demand reduction, a five tier structure from village to State level has been designed. The Vision for creating this structure is to build a mechanism to prevent and control demand for Narcotics Drugs and Psychotropic Substances. The data of addicts shall be uploaded on "Prayaas app".
- Reduction in supply: As a second concept of supply reduction two Android Mobile Applications namely "Prayaas" and "Sathi" regarding victims and recognising, understanding and fighting their issues anonymously.
- Mass Awareness: For mass awareness "Dhakad" Programme has been designed to prevent drug abuse among the youth, particularly students by providing knowledge, including behavioural skill and developing a support system for self and group monitoring in order to prevent them from falling prey to drug abuse. As per this programme approximately 25 lakhs students and their associated families shall be covered, which is almost half of the state population.

Apart from the above, HSNCB has organized 883 Awareness Programme in Educational Institutes and societies throughout the State and 358390 person/youth participated in the said programmes and 110236 e-pledge certificates have been downloaded by pledgers through HSNCB website.

(v) Hawk software: -

The HSNCB has developed 'HAWK' software with advanced features for mapping the complete trail of Drug Trade and the whereabouts of the handlers, their family history and social network.

(vi) Toll Free helpline Number (90508-91508)

Haryana State Narcotics Control Bureau has set up a Drug helpline number (9050891508) for drug victims and informers, this helpline is intended to support drug abusers and victims of drugs.

स्वीकृत और रिक्त पदों का विवरण

14/13/107 श्री वरुण चौधरी, विधायक (मुलाना): क्या गृह मंत्री यह बताने की कृपा करेंगे कि:-

- ए) राज्य नारकोटिक्स कंट्रोल ब्यूरो के मुख्यालय और इसके प्रत्येक जिले में 15 जुलाई 2022 तक स्वीकृत और रिक्त पदों का विवरण; तथा
- बी) उक्त ब्यूरो की स्थापना के बाद से इसके गठन के परिणाम?

उत्तर: श्री अनिल विज, गृह मंत्री, हरियाणा श्रीमान् जी, एक वक्तव्य सभा पटल पर रख दिया गया है।

अतारांकित प्रश्न संख्या 14/13/107 के उत्तर में संदर्भित विवरण

बिंदु संख्या ए) का उत्तर

15.07.2022 तक हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो की कुल रिक्ति स्थिति

	DA	DSO	PA	Asstt.	Sr. Scl. Steno	Steno Typist	Clerk	Group (D)	DSP	Insp	SI	ASI	НС	Ct./ DVR	Total
Sanctioned Post	1	4	1	7	1	2	13	47	05	. 14	27	44	63	151	380
Posted	1 .	1	0	4	0	1	02	3	05	10	23	42	32	78	202
Vacant	0	3	1	3	1	1	11	44	0	04	04	02	31	73	178

(i) हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो मुख्यालय की रिक्ति स्थिति: -

मिनिस्ट्रियल स्टाफ

	DA	DSO	PA	Asstt.	Sr. Scl. Steno	Steno Typist	Clerk	Group (D)	Total
Sanctioned Post	01	04	01	07	01	02	13	47	76
Posted	01	01	0	04	0	01	02	03	12
Vacant	0	03	01	03	01	01	11	44	64

पुलिस कर्मचारी

	DSP	Inspr.	SI	ASI	HC	EHC/Ct.	Driver/Ct.	Total
Sanctioned Post	. 1	03	05	11	15	22	10	67
Posted	1	02	05	09	08	20	01	46
Vacant	0	01	0	02	07	02	09	21

(ii) हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो क्षेत्र इकाइयों की रिक्ति स्थिति (11): -

	DSP	Inspr.	SI	ASI	HC	EHC/Ct.	Driver/Ct.	Total
Sanctioned Post	4	11	22	33	48	78	41	237
Posted .	4	08	18	33	24	57	0	144
Vacant	-	03	04	0	24	21	41	93

11 क्षेत्रीय इकाइयों का इकाईवार पदस्थापन विवरण इस प्रकार है:-

District Name	DSP	Insp.	SI	ASI	HC	EHC/CT	Total
Ambala	-	1	-	3	-	4	08
Kurukshetra	-	1	2	2	4	5	14
Karnal	1	1	2	4	2	5	14
Hisar	1		2	3	3	6	14
Fatehabad	-	1	2	6	4	3	16
Sirsa	-	-	1	4	2	5	12
Gurugram	1	1	4	. 1	2	5	13

Total	04	08	18	33	24	57	144
DSP Staff	04	-	-	02	01	02	09
Faridabad (Camp at PWL)	_	1	1	2	1	5	10
Rewari (Dharuhera)	-	1	2	1	3	4	11
Ch. Dadri	-	-	2	2	0	6	10
Rohtak	1	1		3	2	7	13

बिंदु संख्या बी) का उत्तर

हरियाणा सरकार ने हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो को अपने कार्यालय आदेश क्रमांक 5/2/2020-2 एच (सी) दिनांक 29.05.2020 के तहत गठन किया है और क्रमांक 5/2/2020 -2 एच (सी) दिनांक 25.08.2020 के तहत अधिसूचित किया है। ब्यूरो द्वारा की गई कार्यवाही का विवरण इस प्रकार है:-

(i) 29 जुलाई 2020 से 02.08.2022 तक हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो के एनडीपीएस अधिनियम के मामलों का वर्षवार बारामदगी विवरण:-

Sr. No.	Year	Cases Registere d NDPS Act	Person Arreste d	Recovery										
				Heroin (in gm)	Charas (in kg)	Ganja (in kg)	Opium (in kg)	Poppy Straw (in kg)	Cocaine (in gm)	MDMA (in gm)	Tablets	Capsules	Others	
1	2020	19	42	297.55 gm	1.094 kg	233.786 kg	1.63 kg	411.4 kg	-	-	14000 Tablets		6 btls	
2	2021	179	338	3755.3 55 gm	24.702 kg	808.889 kg	24.99185 kg	1160.082 kg	-	-	19519 Tablets	1561 Capsules	10.7 kg opium plants, 124 btl and 48 Inj.	
3	2022	307	422	2084.0 87 gm	4.049 kg	392.314kg	12.32 kg	721.111k g	13 gm	27.36 gm	75158 Tablets and 32 kg Tablet Powder	11616 Capsule	37.600 kg Opium Plants and 0.270 kg Drug Powder an 2637 Inj. and 40 btl	
4	Total	505	802	6136.9 92 gm	29.845 kg	1434,989 kg	38.941 kg	2292.593 kg	13 gm	27.36 gm	108677 Tablets + 32 kg Tablet Powder	13177 capsules	48.300 kg Opium Plants 170 btls, 2685 injs and 0.270 kg Drug Powder	

(ii) एनडीपीएस अधिनियम के तहत संपत्ति की जब्ती

हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो ने एनडीपीएस अधिनियम के तहत दोषियों की संपत्ति की जब्ती के संबंध में सभी जिला एंटी-नारकोटिक्स सैल (एएनसी) के साथ-साथ ब्यूरो के अनुसंधान अधिकारियों को भी प्रशिक्षण प्रदान किया है। जिसके परिणामस्वरूप, एनडीपीएस एक्ट के तहत दोषियों की 25,09,21,300.48/- रुपये की संपत्ति संलग्न/जब्त की जा चुकी है और 6,82,94,967.89/- रुपये की जब्ती की प्रक्रिया चल रही है।

(iii) पीआईटी एनडीपीएस अधिनियम के तहत दोषियों की निवारक हिरासत

हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो ने पीआईटी एनडीपीएस अधिनियम के तहत दोषियों की निवारक हिरासत की प्रक्रिया के संबंध में सभी जिला एंटी-नारकोटिक्स सैल (एएनसी) के साथ-साथ ब्यूरो के अनुसंधान अधिकारियों को प्रशिक्षण प्रदान किया है, जिसके परिणामस्वरूप, हरियाणा पुलिस के 06 जिलों ने दोषियों पर पीआईटी एनडीपीएस अधिनियम के तहत कार्यवाही करना शुरू कर दिया है और 81 अभियोगों में शामिल 14 आरोपियों की निवारक हिरासत की प्रक्रिया प्रक्रियाधीन है।

(iv) माननीय मुख्यमंत्री हरियाणा द्वारा दिनांक 26.06.2022 को हरियाणा से मादक पदार्थों के खतरे के उन्मूलन के लिए राज्य कार्य योजना का शुभारम्भ

हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो ने अन्य सरकारी एजेंसियों के समन्वय से प्रभावी प्रवर्तन, रोकथाम, पता लगाने, जागरूकता, नशा करने वालों के डेटा संग्रह, मादक पदार्थों के तस्करों और नशा मुक्ति के लिए एक व्यापक राज्य कार्य योजना तैयार की है। आवश्यक कार्यवाही के लिए एक महत्वाकांक्षी समय सीमा भी तय की गई है। यह राज्य कार्य योजना तीन मुख्य बिन्दुओं पर केन्द्रित है । पहला -मांग में कमी, दूसरा- आपूर्ति में कमी और तीसरा- भावी पीढ़ियों के लिए जन जागरूकता। इन तीनों प्रयासों का विवरण इस प्रकार है:-

- <u>मांग में कमी</u>:- मांग में कमी के लिए गांव से राज्य स्तर तक पांच स्तरीय संरचना तैयार की गई है। इस संरचना को बनाने का उद्देश्य नारकोटिक्स ड्रग्स और नशीले पदार्थों की मांग को रोकने और नियंत्रित करने के लिए एक तंत्र का निर्माण करना है। नशा करने वालों का डाटा 'प्रयास एप' पर अपलोड किया जाएगा।
- <u>आपूर्ति में कमी</u>: आपूर्ति में कमी की दूसरी अवधारणा के रूप में पीड़ितों के संबंध में दो एंड्रॉइड मोबाइल एप्लिकेशन "प्रयास" और "साथी" और गुप्त रूप से उनके मुद्दों को पहचानने, समझने और लड़ने के लिए।
- जन जागरूकता: जन जागरूकता के लिए "धाकड़" कार्यक्रम को युवाओं, विशेष रूप से छात्रों के बीच मादक पदार्थों के दुरुपयोग को रोकने के लिए डिजाइन किया गया है, जिसमें व्यवहार कौशल सहित ज्ञान प्रदान करना और उन्हें शिकार होने से रोकने

के लिए स्वयं और समूह निगरानी के लिए एक समर्थित प्रणाली विकसित करना शामिल है। इस कार्यक्रम के तहत लगभग 25 लाख छात्रों और उनके संबंधित परिवारों को शामिल किया जाएगा, जो राज्य की आबादी का लगभग आधा है। उपरोक्त के अलावा, एचएसएनसीबी ने पूरे राज्य में शैक्षणिक संस्थानों और समाज में 883 जागरूकता कार्यक्रम आयोजित किए हैं और 358390 व्यक्ति/युवाओं ने उक्त कार्यक्रमों में भाग लिया है और 110236 ई-प्रतिज्ञा प्रमाण पत्र एचएसएनसीबी वेबसाइट के माध्यम से डाउनलोड किए गए हैं।

(v) हॉक सॉफ्टवेयर:-

हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो ने ड्रग व्यापार के संपूर्ण मानचित्रण, संचालकों के ठिकाने, उनके पारिवारिक इतिहास और सामाजिक नेटवर्क की मैपिंग के लिए उन्नत सुविधाओं के साथ 'HAWK' सॉफ्टवेयर विकसित किया है।

(vi) टोल फ्री हेल्पलाइन नंबर (90508-91508)

हरियाणा राज्य नारकोटिक्स कंट्रोल ब्यूरो ने ड्रग पीड़ितों और मुखबिरों के लिए एक ड्रग हेल्पलाइन नंबर (9050891508) की स्थापना की है, इस हेल्पलाइन का उद्देश्य मादक पदार्थों के दुरुपयोग करने वालो एवं पीड़ितों की सहायता करना है।
